

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.10  
ANSWERED ON 17.07.2017**

**IMPACT OF LIQUOR RESTRICTION ON TOURISM SECTOR**

**10. PROF. SAUGATA ROY:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government is aware that restrictions on liquor has impacted the tourism sector and if so, the details thereof;**
- (b) the average growth of the number of foreign tourists and domestic tourists since the last three years after the ban on liquor in some States;**
- (c) whether the Government intends to introduce a national liquor policy;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons for not introducing a national liquor policy?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)**

**(DR. MAHESH SHARMA)**

**(a) and (b): No, Madam. However, there has been a growth in the number of Foreign Tourist Arrivals (FTAs) to India and domestic tourist visits during the last three years which is as under:**

**(in million)**

<b>Year</b>	<b>FTAs</b>	<b>Domestic tourist visits</b>
<b>2014</b>	<b>7.68</b>	<b>1283</b>
<b>2015</b>	<b>8.03</b>	<b>1432</b>
<b>2016</b>	<b>8.80</b>	<b>1614</b>

**FTAs during the period January to May 2017 was 42,15,351\* registering a growth of 16.4% compared to the same period 2016.**

**\*Provisional**

**(c) to (e): No, Madam. Ministry of Tourism does not intend to introduce a national liquor policy since liquor is a subject in the State List under the Seventh Schedule of the Constitution of India.**

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